

Annexure - 7

Name of the corporate debtor: Asten Properties and Developers Private Limited; Date of commencement of CIRP: 13th June 2024; List of creditors as on: 04th July 2024
List of operational creditors (Government dues)

Sr. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks	
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC, if applicable
1	State Goods & Service tax	Kerala		24-06-2024	35,90,916	28,88,258	KVAT & GST Demand	-	-	No	-	-	-	7,02,658	-	No confirmed Order submitted along with Claim Form-B for Assessment year 2019-2020 and Pre GST period ie. KVAT. It was clarified on our request that the PreGST demand was based on the arrear register in connection with the KVAT arrear and DRC 07 order related to the year 19-20 will be completed soon and will be uploaded in the gst portal of the assessee very soon. Clause 7 of the regulation does not permit me to accept SCN as proof of claim that part is not admitted
	Total				35,90,916	28,88,258		-	-		-	-	-	7,02,658	-	